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Title : Papers laid on the Table by members/ Ministers.

12.12 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE) Sir, I beg to lay on the Table a copy of the Coast Guard Discipline (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. S.R.O. 33 in weekly Gazette of India dated 15-21 May, 2005, under sub-section (3) of section 123 of the Coast Guard Act, 1978. (Placed in Library, See No. LT 2640/05)

THE MINISTER OF ENVIRONMENT & FORESTS (SHRI A. RAJA): Sir, on behalf of Shri S. Jaipal Reddy, I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2002-2003.

(ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(iii) Statement (Hindi and English Versions) showing reasons for delay in laying the papers.

(Placed in Library, See No. LT 2641/05)

(b) (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2003-2004.

(ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(iii) Statement (Hindi and English versions) showing reasons for delay in laying the papers.

(Placed in Library, See No. LT 2642/05)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:-

(1) The Aircraft (First Amendment) Rules, 2005 published in Notification No. G.S.R. 330 (E) in Gazette of India dated the 20th May, 2005, together with an explanatory note.

(2) The Aircraft (Second Amendment) Rules, 2005 published in Notification No. G.S.R. 400 (E) in Gazette of India dated the 16th June, 2005, together with an explanatory note.

(3) The Aircraft (Third Amendment) Rules, 2005 published in Notification No. G.S.R. 401 (E) in Gazette of India dated the 16th June, 2005, together with an explanatory note.

(Placed in Library, See No. LT 2643/05)

(4) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety, Lucknow, for the year 2003-2004, under section 10 of the Railways Act, 1989.

(Placed in Library, See No. LT 2644/05)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Twelfth, Thirteenth and Fourteenth Lok Sabha. (Placed in Library, See No. LT)

TWELFTH LOK SABHA

1. Statement No. XXIX Third Session, 1998 2645/05
2. Statement No. XXXII Fourth Session, 1998 2646/05

THIRTEENTH LOK SABHA

3. Statement No. XXXI Second Session, 1999 2647/05
4. Statement No. XXXII Third Session, 2000 2648/05
5. Statement No. XXVII Fourth Session, 2000 2649/05
6. Statement No. XXVI Fifth Session, 2000 2650/05
7. Statement No. XXV Sixth Session, 2001 2651/05
8. Statement No. XXXIII Seventh Session, 2001 2652/05
9. Statement No. XX Eighth Session, 2001 2653/05
10. Statement No. XVIII Ninth Session, 2002 2654/05
11. Statement No. XV Tenth Session, 2002 2655/05
12. Statement No. XIII Eleventh Session, 2002 2656/05
13. Statement No. XI Twelfth Session, 2003 2657/05
14. Statement No. VIII Thirteenth Session, 2003 2658/05
15. Statement No. VII Fourteenth Session, 2003 2659/05

FOURTEENTH LOK SABHA

16. Statement No. V Second Session, 2004 2660/05
17. Statement No. III Third Session, 2004 2661/05
18. Statement No. I Fourth Session, 2005 2662/05

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): Sir, I beg to lay on the Table –

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Minorities Development and Finance Corporation and the Ministry of Social Justice and Empowerment, for the year 2005-2006.

(Placed in Library, See No. LT 2663/05)

- (2) A copy of the Forty-second Report (Hindi and English versions) of the Commissioner for Linguistic Minorities for the period from July 2003 to June 2004 under article 350 B (2) of the Constitution.

- (3) A copy of the Explanatory Note (Hindi and English versions) of the Report mentioned at (2) above.
